

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.435

**IA/6112/ND/2023, IA/4997/ND/2020,
IA/4909/ND/2020 IN IB/364/ND/2019**

IN THE MATTER OF:

M/s Jasmeet Associates	...	Applicant
Versus		
Shri Ganesh Fire Equipments Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the Liquidator	:	Adv. Iswar Mohapatra
For the Canara Bank	:	Adv. Prateek Kushwaha

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **24.04.2024**.

**Sd/-
(Court Officer)**